

give a code of conduct and discipline, devotion to duty to serve the cause of freedom and other nobler issues. If we go into the history of Karnataka, we find that this problem had also agitated the mind of the great Tippu Sultan, who realising the unemployment among women, particularly Muslim women in purdah, thought something has to be done to solve it. So, he sent a delegation of people to learn the processing of silk in China. After that delegation returned, he introduced it for the welfare of the people and the results were very good. Today we know much production of silk is in Mysore. The important point made by the minister about the trend in consumer market in my opinion can be left out for different purposes and to different sector and not mixed up with khadi. We believe that khadi is associated with a code of conduct, discipline, dedicated work in the service of the country and other nobler issues. Simply because we have won freedom, it is not enough. The cause of freedom is, of course, there ...

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): We have won it a second time!

SHRI B. P. KADAM: Yes; it is all right. But still greater things are to be achieved. If we read the speeches and writings of Raja Ram Mohan Roy, the renaissance movement with which the freedom struggle was associated, Swami Vivekananda's speeches about India's contribution to the world thought we will realise that still greater things are to be achieved and India has to emerge as a mighty country. It is possible only with a code of conduct and discipline. The very idea of wearing khadi and the simplicity with which it is associated will go a long way in this direction. I do not want to quote the writings and speeches of Raja Ram Mohan Roy, Lokmanya Tilak and other leaders. This is not the occasion for it. I am of the opinion that the pomp of the orientalist contri-

buted very little while simplicity and code of conduct contributed a great deal to world thought. I can quote from Late Prof. Max Mueller's book "India—And What it can Teach Us" and the writings of other historians. I do not want to do it now. I am clear in my mind that pomp and fashion cannot go in with the definition of Khadi.

13 hrs.

MR. SPEAKER: The Minister has given notice of a motion to refer the matter to a Joint Select Committee. There you will have another opportunity. We cannot finish the whole thing now. (*Interruptions*)

SHRI B. P. KADAM: In deference to your wishes, I conclude my speech.

MR. SPEAKER: Now, the House stands adjourned till 2 O' Clock.

13.01 hrs

The Lok Sabha adjourned for Lunch till Fourteen of the Clock.

The Lok Sabha re-assembled, after Lunch, at three minutes past Fourteen of the Clock.

[**MR. SPEAKER in the Chair**]

ANNOUNCEMENT BY SPEAKER

MR. SPEAKER: I have to inform the House that at the meeting which I had with Leaders of Parties and Groups to-day at 1 p.m., the following decision were taken:

(1) Nine hours may be allotted for discussion on the Motion of No-Confidence in the Council of Ministers to be moved by the Leader of the Opposition. These nine hours may be

distributed amongst the various Parties and Groups as follows:

- (i) Janata Party . 4 hours, including the time to be taken by Prime Minister.
- (ii) Congress (I) . 2-1/2 hours, including the time to be taken by the Leader of the Opposition when moving the motion and also in his reply.
- (iii) Congress Party . 1-1/2 hours
- (iv) Other Opposition Groups . 1 hour.

As far as possible, efforts will be made to give chance to at least one Member from each Opposition Group.

2. The Business fixed for tomorrow, the 11th May including the Questions, may be postponed to Monday the 15th May, 1978. The House may sit also on Monday, the 15th May, 1978.

To-day, the House will sit upto 7 p.m.

3. The Question Hour on the 11th May will be dispensed with. It will also be postponed. The parties are requested to give the names of their speakers not later than 3 p.m. to-day.

4. On the 11th May, the first one hour may be allotted for consideration of amendment recommended by Rajya Sabha in the Finance Bill.

I hope the House agrees with all these proposals. Some hon. Members: Yes.

MOTION OF NO-CONFIDENCE IN THE COUNCIL OF MINISTERS— Contd.

MR. SPEAKER: Now the leader of the Opposition. Let us give a patient hearing. That will make for a good debate.

SHRI C. M. STEPHEN (Idukki): Mr. Speaker, Sir: I rise to move:

"That this House expresses its want of confidence in the Council of Ministers."

It is over 13 months since this Government came into the saddle. Immediately after that, last year, I had occasion to move a censure motion against the Home Minister. While moving the censure motion, I said that I do not want the Government to go, that this was not a no-confidence motion against the Government as such. I also said that I want the Government to continue to fulfil their pledges to the people. Thirteen months after they assumed power, I come to this House with a motion of no-confidence in a sense of total seriousness. Today I move this motion with an appeal that the House will consider whether it is not in the interest of the country that the Government goes now.

The Prime Minister, immediately after permission was given to this motion, made a statement. He said that this motion has got two good effects; one, that it will combine the opposition and the other that it will strengthen his hands in his own party.

THE MINISTER OF INDUSTRY
(SHRI GEORGE FERNANDES):
Strengthen the party.

SHRI C. M. STEPHEN: I stand corrected. In that statement lies the justification for this motion... (Interruptions) We are discussing something very serious. So, the Cabinet Minister will kindly co-operate.

Now the question is this. Here is a situation in which a notice is given that the Government must go, and that induces the opposition parties, thinking as they do in different ways, induces them to combine and join up. and I think the Prime Minister has come to a stage in which he feels that the picture of that combination in the opposition is necessary if his hands have got to be strengthened. If the Government have come to that sort of stage, if he says he wants to be strengthened, the contributing factor is not the positive aspect or the positive self-